

**POST OFFER ADVERTISEMENT IN TERMS OF REGULATION 18(12) OF THE SEBI
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 OF
SANMIT INFRA LIMITED
(FORMERLY ASIA HR TECHNOLOGIES LTD)**

Open Offer for Acquisition of 25,73,584 Equity Shares from Shareholders of Sanmit Infra Ltd. (formerly called as Asia HR Technologies Ltd) by Shri Sanjay K Makhija ("ACQUIRER") and Shri Haresh K Makhija, Shri Dinesh K Makhija, Shri Kamal K Makhija, Shri Kanayalal C Makhija and Smt Rhea Makhija ("PACs")

This Post Offer Advertisement is being issued by Chartered Finance Management Ltd., on behalf of Shri Sanjay K Makhija ("Acquirer") and Shri Haresh K Makhija, Shri Dinesh K Makhija, Shri Kamal K Makhija, Shri Kanayalal C Makhija and Smt Rhea Makhija ("PACs") in connection with the offer made by the Acquirer along with the PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement ('DPS') with respect to the aforementioned Offer was published on January 13, 2015 in all the editions of Financial Express (English National Daily), Jansatta (Hindi National Daily), Mumbai Lakshadeep (Marathi) and Makkal Kural (Regional Language Daily).

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|---------------------------------------|---|--|
| 1. Name of the Target Company | : | Sanmit Infra Ltd. |
| 2. Name of the Acquirer(s) and PACs | : | Sanjay K Makhija (Acquirer)
Haresh K Makhija, (PAC)
Dinesh K Makhija, (PAC)
Kamal K Makhija, (PAC)
Kanayalal C Makhija (PAC) and
Smt Rhea Makhija (PAC) |
| 3. Name of the Manager to the Offer | : | Chartered Finance Management Ltd. |
| 4. Name of the Registrar to the Offer | : | Purva Sharegistry (I) Pvt. Ltd. |
| 5. Offer Details : | | |
| a. Date of Opening of the Offer | : | Monday, July 06, 2015 |
| b. Date of Closure of the Offer | : | Friday, July 17, 2015 |
| 6. Date of Payment of Consideration | : | Friday, July 31, 2015 |

7. Details of Acquisition :

Sl.No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	7.38		7.38	
7.2	Aggregate number of shares tendered	25,73,584		7,10,458	
7.3	Aggregate number of shares accepted	25,73,584*		7,10,458	
7.4	Size of Offer (Number of shares multiplied by offer price per share)	1,89,93,050		52,43,180	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No & %)	22,71,932 22.95%		22,71,932 22.95%	
7.6	Shares Acquired by way of Agreements - Number % of Fully Diluted Equity Share Capital	21,46,062# 21.68%		21,46,062# 21.68%	
7.7	Shares Acquired by way of Open Offer - Number % of Fully Diluted Equity Share Capital	25,73,584* 26.00%		7,10,458** 7.18%	
7.8	Shares Acquired after Public Announcement - Number % of Fully Diluted Equity Share Capital	10,00,000## 10.10%		10,00,000## 10.10%	
7.9	Post offer share holding of Acquirer - Number % of Fully Diluted Equity Share Capital	79,91,578 80.74%		61,28,452 61.91%	
7.10	Pre & Post offer shareholding of the Public - Number % of Fully Diluted Equity Share Capital	Pre 76,15,968*** 76.94%	Post 19,06,822 19.26%	Pre 76,15,968*** 76.94%	Post 37,69,948 38.09%

* Assuming full acceptance in the offer

Includes 8,00,000 shares purchase through Open Market and 13,46,062 shares acquired through Share Purchase Agreement

10,00,000 share was purchased from Open Market after Public Announcement and no shares were acquired after Detailed Public Statement

** Actual number of shares accepted in the offer

*** Includes the 13,46,062 shares acquired through SPA and 8,00,000 shares purchased through Open Market before the Public Announcement and 10,00,000 shares acquired after the Public Announcement.

8. The Acquirer and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, Bombay Stock Exchange Ltd. and Manager to the Offer.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER and PACs



Chartered Finance Management Ltd

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